

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR  
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF OCTOBER, 2016**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	<b>MAIN CASES :-</b>	01.10.2016									31.10.2016
	<b>CIVIL SIDE:-</b>										
1	CIVIL FIRST APPEAL	8596	0	0	64	64	0	0	22	22	8638
2	CIVIL SECOND APPEAL	4308	0	0	41	41	0	0	26	26	4323
3	EXECUTION FIRST APPEAL	43	0	0	0	0	0	0	0	0	43
4	EXECUTION SECOND APPEAL	11	0	0	0	0	0	0	0	0	11
5	CIVIL MISC. APPEAL	21427	0	24	409	433	0	8	356	364	21496
6	CIVIL REVISION	409	0	0	13	13	0	0	34	34	388
7	CIVIL REVIEW	783	0	7	58	65	0	9	21	30	818
8	INCOME TAX REFERENCE	6	0	2	0	2	0	4	0	4	4
9	OTHER TAX REFERENCE	126	0	3	0	3	0	6	0	6	123
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	8	0	0	0	0	0	0	0	0	8
12	INCOME TAX APPEAL	1649	0	23	0	23	0	81	0	81	1591
13	WEALTH TAX APPEAL	51	0	0	0	0	0	2	0	2	49
14	SALES TAX REVISION	995	0	0	1	1	0	0	71	71	925
15	TESTAMENTARY CASES	1	0	0	0	0	0	0	0	0	1
16	COMPANY PETITION	112	0	0	1	1	0	0	5	5	108
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	30	0	0	0	0	0	0	0	0	30
19	COMPANY APPLICATION	239	0	0	0	0	0	0	5	5	234
20	COMPANY SUIT	3	0	0	0	0	0	0	0	0	3
21	COMPANY LIQUIDN. CASES	44	0	0	0	0	0	0	0	0	44
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	61	0	0	0	0	0	14	0	14	47
24	SPECIAL APPEAL (WRITS)	3283	0	46	0	46	0	241	0	241	3088
25	CIVIL CONTEMPT	1971	0	10	80	90	0	13	65	78	1983
26	CIVIL WRITS	55955	0	81	1375	1456	0	114	1111	1225	56186
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	634	0	0	8	8	0	4	7	11	631
	<b>TOTAL (A)</b>	<b>100752</b>	<b>0</b>	<b>196</b>	<b>2050</b>	<b>2246</b>	<b>0</b>	<b>496</b>	<b>1723</b>	<b>2219</b>	<b>100779</b>
	<b>CRIMINAL SIDE:-</b>										
1	MURDER REFERENCE	2	0	0	0	0	0	0	0	0	2
2	CRIMINAL APPEAL	19243	0	30	147	177	0	2	45	47	19373
3	CRIMINAL REVISION	6270	0	0	161	161	0	0	68	68	6363
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	9762	0	0	611	611	0	0	308	308	10065
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	1671	0	0	1468	1468	0	0	1428	1428	1711
6	CRIMINAL CONTEMPT	24	0	0	0	0	0	0	0	0	24
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	0	1
8	HABEAS CORPUS	26	0	19	0	19	0	17	0	17	28
9	CRIMINAL LEAVE TO APPEAL	933	0	8	75	83	0	0	2	2	1014
10	CRIMINAL WRITS	569	0	0	34	34	0	0	16	16	587
	<b>TOTAL (B)</b>	<b>38501</b>	<b>0</b>	<b>57</b>	<b>2496</b>	<b>2553</b>	<b>0</b>	<b>19</b>	<b>1867</b>	<b>1886</b>	<b>39168</b>
	<b>TOTAL (A+B)</b>	<b>139253</b>	<b>0</b>	<b>253</b>	<b>4546</b>	<b>4799</b>	<b>0</b>	<b>515</b>	<b>3590</b>	<b>4105</b>	<b>139947</b>
	<b>OTHER ORIGINAL JURISDICTION CASES:-</b>										
1	ARBITRATION APPLICATION	173	0	0	11	11	0	0	27	27	157
2	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	1
3	CIVIL TRANS. APPLICATION	116	0	0	9	9	0	0	12	12	113
4	CRIMINAL TRANSFER	96	0	0	4	4	0	0	2	2	98
	<b>TOTAL (C)</b>	<b>386</b>	<b>0</b>	<b>0</b>	<b>24</b>	<b>24</b>	<b>0</b>	<b>0</b>	<b>41</b>	<b>41</b>	<b>369</b>
	<b>GRAND TOTAL (A+B+C)</b>	<b>139639</b>	<b>0</b>	<b>253</b>	<b>4570</b>	<b>4823</b>	<b>0</b>	<b>515</b>	<b>3631</b>	<b>4146</b>	<b>140316</b>